FORM TO OPT EMAIL ALERT SERVICE

FOR GETTING ORDER / JUDGMENT OF CASES IN WHICH VAKALATNAMA HAS BEEN FILED

Code No. of the Ld. Advocate	
Name of the Ld. Advocate as it appears on Advocate-wise Board/ Cause List	
Mobile Number	
EMAIL ID	

Undertaking:

1) I agree to avail the eMail Alert Service for transferred order/judgment of the cases, in which my vakalatnama has been filed.

2) I understand that the email content and its attachment are for informational purposes only and NOTHING will be claimed by me against it.

Place: Ahmedabad
Date: __ / __ / _____

_____
Signature of the Ld. Advocate

********** **FOR OFFICE USE ONLY** **********

_____ to process and report.

_____
ASSISTANT REGISTRAR

Updated at _____ on _____

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